

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 16/81/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

**NAME OF THE COMPANY:**M/s Ebot IT Services Pvt. Ltd

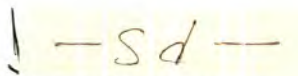
**SECTION OF THE COMPANIES ACT:** 441

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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Present: Mr. Sanjeev Kumar, Advocate

**ORDER**

Reserved for order.

  
(Ina Malhotra)  
Member (J)